

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION.

*Dated Shillong, the 20<sup>th</sup> September, 2021.*

**No. LJ (B).48/2020/16** – In the interest of public service and in exercise of the powers conferred by sub-section (1) and (4) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to invest Smti Mitali Chandra, IAS, Sub Divisional Officer (Sadar), East Khasi Hills District the power as the Sub-Divisional Magistrate within Sadar Sub-Division, East Khasi Hills District with immediate effect till she holds the said post.

**No. LJ (B) 48/2020/16-A** – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Shri M.S. Sangma, MCS, Additional Deputy Commissioner, East Khasi Hills District as the Additional District Magistrate within East Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 48/2020/16-B** – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti E. Warjri, MCS, Additional Deputy Commissioner, East Khasi Hills District as the Additional District Magistrate within the East Khasi Hills District with immediate effect till she holds the said post.

**No. LJ (B) 48/2020/16-C** – In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti M.Lyttan, MCS, Extra Asst. Commissioner, East Khasi Hills District as Executive Magistrate within the East Khasi Hills District with immediate effect till she holds the said post.

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(W. Khylllep),

Commissioner & Secretary to the Govt. of Meghalaya,  
Law (B) Department

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**Memo No. LJ (B). 48/2020/16-D,**

**Dated Shillong, the 20<sup>th</sup> September, 2021.**

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/152/119, dated 12.08.2021
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ~~Officer~~ concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.